

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 29th September, 2020

S.O 279 -In partial modification to SRO notification No. 63 of 2018 dated 05.02.2018 read with SRO122 of 2018 dated 5th March, 2018, SRO 169 of 2018 dated 12th April 2018, SRO 260 of 2018 dated 5th June, 2018 and S.O 72 dated 28th of February,2020 regarding Budgetary support to the manufacturing units in the shape of reimbursement of State Taxes paid under the scheme Jammu and Kashmir reimbursement of taxes for promotion of small/medium/large scale Industries in the State of Jammu and Kashmir,the Government hereby adds 3rd proviso to clause 5.1 namely;

"Provided further that for the period from 1st January 2020 to 31st March 2020, the eligible unit shall file an application by or before 15th October, 2020 and for the period from 1st April, 2020 to 30th June, 2020, the eligible unit shall file an application on prescribed format notified by Commissioner State Taxes Department on or before 15th November, 2020."

By order of the Government of Jammu and Kashmir.

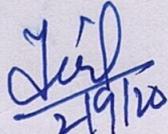
Sd/-
(Dr.Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.

Dated: 2 -9- 2020

No: FD/BKG/99-2019-II

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'bleLt.Governor.
4. All Principal Secretaries to Government.
- 5 All Commissioner/Secretaries to Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K, Srinagar.
8. Commissioner, State Taxes Department, J&K, Srinagar.
- 9 .Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir.


(Firdousa Jan)

Under Secretary to Government,
Finance Department

